

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO. 297

TO BE ANSWERED ON FRIDAY THE 3RD FEBRUARY, 2017
MAGHA 14, 1938 (SAKA)

EXEMPTION FROM GST AMBIT

297. SHRI ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received any proposal for exemption for some export sensitive service sectors like tourism, hospitality etc. from GST ambit and if so, the details thereof; and

(b) the reaction of the Government thereon and the extent to which these sectors are likely to benefit?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) and (b): Yes, Madam. Exports are generally treated as zero rated supply.
